

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
AZALIA DISTRIBUTION PVT LTD OPERATING IN
[FILM PRODCUTION & DISTRIBUTION] AT MUMBAI**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Azalia Distribution Pvt. Ltd PAN: AAECB2295B CIN: U74990MH2010PTC206706
2.	Address of the registered office	Unit No. 503, 5th Floor, ARC Plaza Industrial Estate, 48 Oshiwara Village, Jogeshwari (West), Mumbai, Maharashtra, India - 400102.
3.	Insolvency Commencement Date of the corporate debtor	September 09, 2024 (NCLT, Mumbai Bench passed order dated September 06, 2024) Order received by Interim Resolution Professional on September 09, 2024
4.	URL of website	Not Available
5.	Details of place where majority of fixed assets are located	There are no fixed assets in the company
6.	Installed capacity of main products/ services	NA
7.	Quantity and value of main products/ services sold in last financial year	As per last available audited Financial Statement FY 2022-23: - Quantity: NA Revenue from Operations: nil
8.	Number of employees/ workmen	Nil



9.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:www.truueipe.com	Further Details are available in the Detailed EOI listed on website www.truueipe.com or by E-mail :Jain_cp@yahoo.com/ cirp.azalia@gmail.com
10.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: www.truueipe.com	a. Minimum Net worth as on March 31, 2024 - Rs. 5 Crores b. Refundable EMD of Rs. 5 Lakhs
11.	Last date for receipt of expression of interest	25-Nov-2024
12.	Date of issue of provisional list of prospective resolution applicants	30-Nov-2024
13.	Last date for submission of objections to provisional list	05-Dec-2024
14.	Date of issue of final list of prospective resolution applicants	10-Dec-2024
15.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	14-Dec-2024
16.	Last date for submission of Resolution Plans	13-Jan-2025
17.	Process email id to submit Expression of Interest	Cirp.azalia@gmail.com/ Jain_cp@yahoo.com



Chandra
Chandra Prakash Jain
 Designated Partner
 For, M/s True IPE LLP
 Resolution Professional
 For M/s Azalia Distribution Pvt. Ltd
 Regn. No. IBBI/IPE-0151/1PA-1/2023-24/50052

Date: 10.11.2024
Place: Ahmedabad